Annexure 1

Name of Corporate Debtor: Future Retail Limited; Date of commencement of CIRP: July 20, 2022; List of creditors as on: October 31, 2023

List of secured financial creditors belonging to any class of creditors

| Sr. No. | | Details of Claim received | | Details of claim admitted | | | | | | | Amount of | | Amount of | |
|------------|-------|---------------------------|-------------------|---------------------------|--------------------|-------------------------------------|-----------------------------|------------------------|-----------------------|---------------------------|--|-----------|-----------|-----------------|
| | | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | Amount of contigent claim | any mutual dues, that may be set- off | claim not | | Remarks, if any |
| | Nil | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | |
| | Total | | - | - | - | - | - | | 0.00% | - | - | - | - | |